

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.02.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp.App (AT)(CH)(Ins) No. 6/2022 & IA No. 16 & 17/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr	VV Sivakumar Chethan Sagar	
2.	Comp.App (AT)(CH)(Ins) No. 7/2022	Jain Stainless (Partnership Firm) V A.G.S. Rathna Stores Pvt Ltd	E.K. Kumaresan	
3.	Comp.App (AT)(CH)(Ins) No. 10/2022 & IA No. 23/2022	Punjab National Bank & Anr V Sri Vijay Kumar Gunda & Anr	Vinithra Srinivasan Varun Srinivasan	
4.	Comp.App (AT)(CH)(Ins) No. 12/2022	Alturas Trading Corp V VRMX Concrete India P Ltd	Revathi Manivannan	
5.	Comp.App (AT)(CH)(Ins) No. 13/2022 IA No. 28 & 29/2022	Yogesh Sethi Liquidator of SSMP Industries Ltd V Aambis Food Products P Ltd	Anirudh Krishnan Alisha Chopra	
6.	Comp. App (AT)(CH)No. 50/2021	Kondapaneni Narasimha Rao V The Registrar of Companies	Naresh Kumar Putrevu PCS	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp.App (AT)(CH)(Ins) No. 200/2021	Erstwhile RP for Merchem Ltd V Merchem Ltd & 3 Ors	T. Ravichandran D. Elavarasi	Ravi Rajagopalan R1 Chirag Gupta R2-R4
8.	Comp. App (AT)(CH)(Ins) No. 242/2021	Parthiban Rasu K V Umiya Development Centre India P Ltd & Anr	Harishankar Mani Pawan Jhabakh Abishek Raman Jerin Asher Sojan	Aiyar & Dolia R1 R2 served on 21/10/21
9.	Comp. App (AT)(CH)(Ins) No. 294/2021 (IA No. 626 & 627/2021)	M.G. Mohan Kumar & 2 Ors V American Road Technologies & Solutions P Ltd	Poovayya & Co.	M.L. Sharma
10.	Comp App (AT)(CH)(Ins) No. 11/2022 & IA No. 24 & 25/2022	Dr. Anil Kumar V Tata Global Beverages Ltd	T. K. Bhaskar Santhosh Mathew	Thomas Vellapally Caveator

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp.App (AT)(CH)(Ins) No. 204/2021 & IA No. 410/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (Overseas) Pvt Ltd With	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
12.	Comp.App (AT)(CH)(Ins) No. 216/2021 & IA No. 435/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

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